

Chief Metropolitan Magistrate Court
In the Court of LOKESH DHANAPAL HAVALE
15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	20750/2016
2	C.C.	1852/2019
3	C.C.	3702/2019
4	C.C.	4330/2019
5	C.C.	27014/2019
6	C.C.	27015/2019
7	C.C.	27018/2019
8	C.C.	29417/2019
9	C.C.	29418/2019
10	C.C.	263/2020
11	C.C.	354/2020
12	C.C.	5004/2020
13	C.C.	15807/2020
14	C.C.	8165/2021
15	C.C.	8182/2021
16	C.C.	8540/2021
17	C.C.	8541/2021
18	C.C.	9071/2021
19	C.C.	9073/2021
20	C.C.	23402/2021
21	C.C.	23434/2021
22	C.C.	23866/2021
23	C.C.	29833/2021
NOTICE		
24	P.C.R.	5267/2018
25	CrI.Misc.	5219/2021
APPEARANCE OF PARTY		
26	CrI.Misc.	2219/2021
27	CrI.Misc.	2921/2021
EVIDENCE		
28	P.C.R.	15213/2017
29	C.C.	19381/2018
30	C.C.	21392/2018
31	C.C.	33336/2018
32	C.C.	606/2019
33	C.C.	1875/2019

Morning session

Afternoon session

Morning session

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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
		<i>Morning session</i>
34	C.C.	17356/2019
35	P.C.R.	11116/2019
36	C.C.	3814/2020
37	CrI.Misc.	3489/2020
38	CrI.Misc.	5984/2020
39	CrI.Misc.	4088/2021
		<i>Afternoon session</i>
<u>APPEARANCE OF ACCUSED</u>		
40	C.C.	4080/2021
41	C.C.	20467/2021
		<i>Morning session</i>
<u>DEFENCE EVIDENCE</u>		
42	C.C.	26974/2019
<u>AWAIT</u>		
43	C.C.	4409/2018
44	C.C.	4410/2018
<u>CALL ON</u>		
45	C.C.	7954/2019
46	C.C.	17889/2019
47	P.C.R.	11119/2019
48	P.C.R.	3517/2020
49	C.C.	1187/2021
50	C.C.	5023/2021
51	C.C.	8393/2021
<u>ISSUE NOTICE TO RESPONDANT</u>		
52	CrI.Misc.	1488/2021
53	CrI.Misc.	4782/2021
<u>N.B.W AND F.L.W TO ACCUSED</u>		
54	C.C.	5383/2019
55	CrI.Misc.	2418/2021
<u>NBW</u>		
56	C.C.	7308/2015
57	C.C.	20751/2016
58	C.C.	20753/2016
59	C.C.	3540/2017
60	C.C.	8675/2017
61	C.C.	1442/2018
62	C.C.	1443/2018
63	C.C.	1444/2018

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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
64	C.C.	1446/2018
65	C.C.	2518/2018
66	C.C.	6813/2018
67	C.C.	17542/2018
68	C.C.	20948/2018
69	C.C.	20949/2018
70	C.C.	32076/2018
71	C.C.	32227/2018
72	C.C.	2590/2019
73	C.C.	2591/2019
74	C.C.	4732/2019
75	C.C.	8872/2019
76	C.C.	14935/2019
77	C.C.	16843/2019
78	C.C.	18286/2019
79	C.C.	20035/2019
80	C.C.	29271/2019
81	C.C.	29420/2019
82	C.C.	30252/2019
83	C.C.	30257/2019
84	C.C.	12675/2020
85	C.C.	15898/2020
86	C.C.	19765/2020
87	C.C.	15247/2021
OBJECTION		
88	C.C.	3185/2020
SWORN STATEMENT		
89	P.C.R.	5787/2021
90	P.C.R.	5790/2021
91	P.C.R.	5791/2021
92	P.C.R.	5792/2021
93	P.C.R.	6116/2021

Morning Session

Afternoon Session

[Signature]
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Case Type**Reg.No/Year****SubStage****SUMMONS***Morning session*

1	C.C	16633/2018
2	C.C	21864/2018
3	C.C	32225/2018
4	C.C	24364/2019
5	C.C	25392/2019
6	C.C	26956/2019
7	C.C	30195/2019
8	C.C	1033/2020
9	C.C	4463/2020
10	C.C	3907/2021
11	C.C	6021/2021
12	C.C	6697/2021
13	C.C	6699/2021
14	C.C	5002/2021
15	C.C	8519/2021
16	C.C	8521/2021
17	C.C	8522/2021
18	C.C	8524/2021
19	C.C	9787/2021
20	C.C	9789/2021
21	C.C	9792/2021
22	C.C	9793/2021
23	C.C	9815/2021
24	C.C	9816/2021
25	C.C	29834/2021
26	C.C	29939/2021
27	C.C	29940/2021
28	C.C	29941/2021
29	C.C	29949/2021
30		29950/2021
		29951
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CLERKING

Chief Metropolitan Magistrate Court
 In the Court of LOKESH DHANAPAL HAVALE
 15 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
35 P.C.R.	1967/2019	<i>Morning Session</i>
EVIDENCE		
36 C.C.	9829/2018	
37 C.C.	315/2019	
38 C.C.	2592/2019	
39 C.C.	13388/2019	
40 C.C.	13390/2019	
41 C.C.	13435/2019	
42 C.C.	15632/2019	
43 C.C.	18047/2019	
44 C.C.	28533/2019	
45 P.C.R.	15736/2019	
46 CrI.Misc.	644/2020	
47 C.C.	1056/2020	
48 C.C.	9897/2020	
49 CrI.Misc.	4552/2020	
50 C.C.	20444/2020	
51 C.C.	1010/2021	
52 C.C.	4989/2021	
53 CrI.Misc.	2827/2021	
DEFENCE EVIDENCE		
54 C.C.	10738/2016	
55 C.C.	10324/2018	
56 C.C.	24066/2018	
57 C.C.	29496/2018	
58 C.C.	29497/2018	
59 C.C.	4800/2019	
60 C.C.	16373/2019	
ACCUSED STATEMENT u/s 313 CrPC		
61 C.C.	9798/2018	
62 C.C.	33749/2018	
63 C.C.	4799/2019	
64 C.C.	25240/2019	
ARGUMENTS		
65 C.C.	26940/2017	
66 C.C.	26941/2017	
JUDGEMENT		

Chief Metropolitan Magistrate Court
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 Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
67	C.C.	12153/2019
ORDERS		<i>morning session</i>
68	P.C.R.	1964/2019
69	P.C.R.	1965/2019
70	C.C.	3190/2020
CALL ON		
71	C.C.	30759/2018
72	C.C.	1652/2021
73	C.C.	8518/2021
74	C.C.	8520/2021
ISSUE NOTICE TO RESPONDANT		
75	CrI.Misc.	284/2021
76	CrI.Misc.	4227/2021
NBW		
77	C.C.	25532/2016
78	C.C.	28236/2017
79	C.C.	29333/2017
80	C.C.	6355/2018
81	C.C.	30588/2018
82	C.C.	3288/2019
83	C.C.	24369/2019
84	C.C.	25010/2019
85	C.C.	26957/2019
86	C.C.	2422/2020
87	C.C.	2522/2020
88	C.C.	3189/2020
89	C.C.	3191/2020
OBJECTION		
90	C.C.	5192/2020
SUMMONS AND NBW		
91	C.C.	18403/2018
SWORN STATEMENT		
92	P.C.R.	2962/2020
93	P.C.R.	9498/2020
94	P.C.R.	9500/2020
95	P.C.R.	9501/2020
96	P.C.R.	12011/2020

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Case Type	Reg.No/Year	SubStage
97	P.C.R.	18195/2021
98	P.C.R.	18196/2021
99	P.C.R.	18535/2021
100	P.C.R.	18537/2021
101	P.C.R.	18540/2021

Affidavit Session

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Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	11163/2017
2	C.C.	8454/2018
3	C.C.	10683/2018
4	C.C.	10684/2018
5	C.C.	10685/2018
6	C.C.	25237/2019
7	C.C.	26973/2019
8	C.C.	28916/2019
9	C.C.	30179/2019
10	C.C.	30357/2019
11	C.C.	5266/2020
12	C.C.	20539/2020
13	C.C.	6160/2021
14	C.C.	8177/2021
15	C.C.	8227/2021
16	C.C.	8229/2021
17	C.C.	24476/2021
18	C.C.	24477/2021
19	C.C.	24951/2021
20	C.C.	24963/2021
21	C.C.	24967/2021
22	C.C.	24973/2021
23	C.C.	30096/2021
24	C.C.	30100/2021
25	C.C.	30102/2021
26	C.C.	30104/2021
27	C.C.	30105/2021
28	C.C.	30106/2021
29	C.C.	30610/2021
HEARING		
30	C.C.	24005/2017
EVIDENCE		
31	C.C.	22293/2011
32	C.C.	23320/2017
33	C.C.	5061/2018
34	C.C.	9337/2018

morning session

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Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	29499/2018
36	C.C.	5377/2019
37	C.C.	8871/2019
38	C.C.	16737/2019
39	C.C.	17890/2019
40	C.C.	20868/2019
41	C.C.	26946/2019
42	C.C.	28073/2019
43	C.C.	28076/2019
44	C.C.	29419/2019
45	C.C.	11303/2020
46	C.C.	11551/2020
47	C.C.	14709/2020
48	C.C.	16010/2020
49	C.C.	5127/2021
50	C.C.	5748/2021
<u>APPEARANCE OF ACCUSED</u>		
51	C.C.	3664/2020
52	C.C.	5001/2021
53	C.C.	8219/2021
54	C.C.	8528/2021
55	C.C.	23674/2021
<u>DEFENCE EVIDENCE</u>		
56	C.C.	23319/2017
57	C.C.	27662/2017
58	C.C.	6044/2019
59	C.C.	7949/2019
60	C.C.	11834/2019
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
61	C.C.	6043/2019
<u>ARGUMENTS</u>		
62	C.C.	18734/2007
63	C.C.	18735/2007
64	C.C.	17307/2016
65	C.C.	18793/2018
66	C.C.	9812/2019

Morning Session

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 Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
67 C.C. JUDGEMENT	11150/2019	<i>Morning session</i>
68 C.C. NBW	25878/2017	
69 C.C.	11670/2016	
70 C.C.	11671/2016	
71 C.C.	9692/2017	
72 C.C.	11891/2017	
73 C.C.	11893/2017	
74 C.C.	24053/2017	
75 C.C.	26486/2017	
76 C.C.	502/2018	
77 C.C.	14467/2019	
78 C.C.	14468/2019	
79 C.C. OBJECTION	23150/2019	
80 C.C.	22292/2011	
81 C.C.	24359/2019	
82 C.C.	28423/2019	
83 C.C. SWORN STATEMENT	29421/2019	
84 P.C.R.	4825/2019	<i>Afternoon session</i>
85 P.C.R.	7120/2019	
86 P.C.R.	7509/2019	
87 P.C.R.	1483/2020	
88 P.C.R.	1836/2020	
89 P.C.R.	1837/2020	
90 P.C.R.	6721/2021	
91 P.C.R.	17674/2021	
92 P.C.R.	18198/2021	
93 P.C.R.	19991/2021	
94 P.C.R.	20682/2021	
95 P.C.R.	20683/2021	

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Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
		<i>Morning Session</i>
1	C.C.	22102/2016
2	C.C.	23844/2016
3	C.C.	9309/2017
4	C.C.	11466/2019
5	C.C.	12890/2019
6	C.C.	20981/2019
7	C.C.	20986/2019
8	C.C.	22572/2019
9	C.C.	8172/2021
10	C.C.	15230/2021
11	C.C.	24654/2021
12	C.C.	24658/2021
13	C.C.	30129/2021
14	C.C.	30145/2021
15	C.C.	30146/2021
16	C.C.	30147/2021
NOTICE		
17	C.C.	29481/2015
18	P.C.R.	13591/2019
19	P.C.R.	13678/2020
20	CrI.Misc.	5304/2021
21	CrI.Misc.	5305/2021
HEARING		
22	C.C.	19589/2018
23	C.C.	15783/2019
24	CrI.Misc.	2783/2021
EVIDENCE		
25	C.C.	26390/2016
26	C.C.	15503/2017
27	C.C.	20627/2017
28	C.C.	21438/2017
29	C.C.	28224/2017
30	C.C.	28226/2017
31	C.C.	28229/2017
32	C.C.	1040/2018
33	C.C.	9348/2018

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Case Type	Reg.No/Year	SubStage
34	C.C.	1342/2019
35	C.C.	5681/2019
36	C.C.	6847/2019
37	C.C.	13810/2019
38	C.C.	13946/2019
39	C.C.	22482/2019
40	C.C.	30192/2019
41	C.C.	16416/2020
42	C.C.	1360/2021
43	C.C.	4022/2021
<u>APPEARANCE OF ACCUSED</u>		
44	C.C.	20537/2017
45	C.C.	1520/2021
46	C.C.	23578/2021
47	C.C.	24290/2021
<u>FRAMING OF CHARGE OR PLEA</u>		
48	C.C.	3948/2020
<u>DEFENCE EVIDENCE</u>		
49	C.C.	6722/2018
50	C.C.	8698/2018
51	C.C.	17363/2018
52	C.C.	6048/2019
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
53	C.C.	22842/2019
54	C.C.	4748/2021
55	C.C.	4749/2021
56	C.C.	9040/2021
57	C.C.	23028/2021
58	C.C.	24278/2021
<u>ARGUMENTS</u>		
59	C.C.	14463/2018
60	C.C.	610/2019
61	C.C.	5682/2019
<u>JUDGEMENT</u>		
62	C.C.	18228/2017
CALL ON		

Morning Session

Chief Metropolitan Magistrate Court
In the Court of LOKESH DHANAPAL HAVALE
15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
63 C.C.	28935/2010	<i>Morning Session</i>
ISSUE NOTICE TO RESPONDANT		
64 Crl.Misc.	4395/2021	
NBW		
65 C.C.	13481/2015	
66 C.C.	17750/2015	
67 C.C.	6447/2018	
68 C.C.	6809/2018	
69 C.C.	7457/2018	
70 C.C.	8357/2018	
71 C.C.	16522/2018	
72 C.C.	18223/2018	
73 C.C.	19000/2018	
74 C.C.	20034/2018	
75 C.C.	25573/2018	
76 C.C.	27585/2018	
77 C.C.	32224/2018	
78 C.C.	10856/2019	
79 C.C.	11583/2019	
80 C.C.	12570/2019	
81 C.C.	12571/2019	
82 C.C.	15787/2019	
83 C.C.	16189/2019	
84 C.C.	22475/2019	
85 C.C.	22571/2019	
86 C.C.	25395/2019	
87 C.C.	25780/2019	
OBJECTION		
88 C.C.	8242/2019	
89 C.C.	10857/2019	
SWORN STATEMENT		
90 P.C.R.	12238/2018	<i>Afternoon Session</i>
91 P.C.R.	12241/2018	
92 P.C.R.	11933/2019	
93 P.C.R.	7963/2021	
94 P.C.R.	7967/2021	
95 P.C.R.	19867/2021	

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Case Type	Reg.No/Year	SubStage
96	P.C.R.	19913/2021
97	P.C.R.	20676/2021
98	P.C.R.	20684/2021
99	P.C.R.	20685/2021

Afternoon Session


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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	26929/2017
2	C.C.	7452/2018
3	C.C.	7453/2018
4	C.C.	7455/2018
5	C.C.	20028/2019
6	C.C.	23498/2019
7	C.C.	29422/2019
8	C.C.	29423/2019
9	C.C.	29424/2019
10	C.C.	8224/2021
11	C.C.	8527/2021
12	C.C.	8545/2021
13	C.C.	15480/2021
14	C.C.	25382/2021
15	C.C.	30730/2021
16	C.C.	30731/2021
NOTICE		
17	P.C.R.	1969/2019
18	CrI.Misc.	5306/2021
19	CrI.Misc.	5307/2021
20	CrI.Misc.	5390/2021
21	CrI.Misc.	5392/2021
HEARING		
22	C.C.	4888/2020
EVIDENCE		
23	C.C.	2750/2018
24	C.C.	4585/2018
25	C.C.	4586/2018
26	C.C.	9191/2018
27	C.C.	15828/2018
28	C.C.	24912/2018
29	C.C.	1857/2019
30	C.C.	8924/2019
31	C.C.	9583/2019
32	C.C.	13815/2019
33	C.C.	18287/2019

morning session

Afternoon session

morning session

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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021**

Case Type	Reg.No/Year	SubStage
34	C.C.	19131/2019
35	C.C.	19132/2019
36	P.C.R.	13999/2019
37	C.C.	29416/2019
38	P.C.R.	3896/2020
39	C.C.	10229/2020
40	C.C.	24321/2021
41	P.C.R.	20605/2021
42	CrI.Misc.	5384/2021
ARGUMENTS		
43	C.C.	32841/2018
ORDERS		
44	C.C.	916/2018
45	C.C.	16635/2018
FRAMING OF CHARGE OR PLEA		
46	C.C.	5684/2019
DEFENCE EVIDENCE		
47	C.C.	29125/2018
48	C.C.	2594/2019
ACCUSED STATEMENT u/s 313 CrPC		
49	C.C.	11611/2018
ARGUMENTS		
50	C.C.	18422/2019
ORDERS		
51	C.C.	26485/2017
52	C.C.	917/2018
53	C.C.	7128/2018
54	C.C.	7130/2018
55	C.C.	15144/2018
56	C.C.	21705/2018
57	P.C.R.	7730/2019
58	C.C.	15874/2019
59	C.C.	20985/2019
60	C.C.	22471/2019
CALL ON		
61	C.C.	7951/2019
FOR STEPS		

Morning Session

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Case Type	Reg.No/Year	SubStage
62	P.C.R.	
63	C.C.	12335/2018
NBW		28310/2018
64	C.C.	
65	C.C.	13570/2016
66	C.C.	6440/2017
67	C.C.	9307/2017
68	C.C.	9695/2017
69	C.C.	9696/2017
70	C.C.	9698/2017
71	C.C.	10706/2017
72	C.C.	10709/2017
73	C.C.	16064/2017
74	C.C.	18864/2017
75	C.C.	18865/2017
76	C.C.	18867/2017
77	C.C.	8349/2018
78	C.C.	18999/2018
79	C.C.	23497/2019
80	C.C.	27934/2019
81	C.C.	28075/2019
		21758/2021
OBJECTION		
82	C.C.	24372/2019
83	C.C.	3906/2021
SWORN STATEMENT		
84	P.C.R.	9251/2019
85	P.C.R.	2723/2020
86	P.C.R.	14022/2020
87	P.C.R.	804/2021
88	P.C.R.	806/2021
89	P.C.R.	6774/2021
90	P.C.R.	19163/2021
91	P.C.R.	19169/2021
92	P.C.R.	19353/2021
93	P.C.R.	20228/2021
94	P.C.R.	20686/2021
95	P.C.R.	20687/2021

Morning Session

Afternoon session

Chief Metropolitan Magistrate Court
In the Court of LOKESH DHANAPAL HAVALE
15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
96	P.C.R.	20998/2021

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Chief Metropolitan Magistrate Court
In the Court of LOKESH DHANAPAL HAVALE
15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	9275/2017
2	C.C.	27410/2017
3	C.C.	8453/2018
4	C.C.	8696/2018
5	C.C.	9501/2018
6	C.C.	10656/2018
7	C.C.	23499/2019
8	C.C.	26960/2019
9	C.C.	29523/2019
10	C.C.	30254/2019
11	C.C.	30255/2019
12	C.C.	30258/2019
13	C.C.	2607/2020
14	C.C.	3177/2020
15	C.C.	3182/2020
16	C.C.	3667/2020
17	C.C.	3769/2020
18	C.C.	5191/2020
19	C.C.	20445/2020
20	C.C.	20448/2020
21	C.C.	28893/2021
22	C.C.	28894/2021
23	C.C.	28897/2021
24	C.C.	28898/2021
25	C.C.	29055/2021
26	C.C.	29056/2021
27	C.C.	29134/2021
28	C.C.	29136/2021
EVIDENCE		
29	C.C.	17211/2016
30	C.C.	548/2021
31	C.C.	1651/2021
LOKADALATH		
32	C.C.	20098/2015
33	C.C.	11376/2016
34	C.C.	15166/2016

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Chief Metropolitan Magistrate Court
In the Court of LOKESH DHANAPAL HAVALE
15 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	29006/2016
36	C.C.	3598/2017
37	C.C.	5327/2017
38	C.C.	8673/2017
39	C.C.	9301/2017
40	C.C.	10379/2017
41	C.C.	13730/2017
42	C.C.	14478/2017
43	C.C.	15174/2017
44	C.C.	15987/2017
45	C.C.	18887/2017
46	C.C.	20264/2017
47	C.C.	24008/2017
48	C.C.	24468/2017
49	C.C.	25851/2017
50	C.C.	26366/2017
51	C.C.	26367/2017
52	C.C.	26368/2017
53	C.C.	26369/2017
54	C.C.	26810/2017
55	C.C.	27171/2017
56	C.C.	27172/2017
57	C.C.	27174/2017
58	C.C.	29743/2017
59	C.C.	31172/2017
60	C.C.	31182/2017
61	C.C.	2353/2018
62	C.C.	2354/2018
63	C.C.	4414/2018
64	C.C.	4415/2018
65	C.C.	4948/2018
66	C.C.	4950/2018
67	C.C.	7126/2018
68	C.C.	7127/2018
69	C.C.	8244/2018
70	C.C.	8352/2018
71	C.C.	9533/2018

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Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
72	C.C.	15836/2018
73	C.C.	18225/2018
74	C.C.	23329/2018
75	C.C.	23356/2018
76	C.C.	23908/2018
77	C.C.	23909/2018
78	C.C.	26066/2018
79	C.C.	29129/2018
80	C.C.	29131/2018
81	C.C.	30898/2018
82	C.C.	319/2019
83	C.C.	1956/2019
84	C.C.	2625/2019
85	C.C.	2627/2019
86	C.C.	2628/2019
87	C.C.	3600/2019
88	C.C.	4166/2019
89	C.C.	6841/2019
90	C.C.	7196/2019
91	C.C.	7578/2019
92	C.C.	8393/2019
93	C.C.	8395/2019
94	C.C.	8874/2019
95	C.C.	9074/2019
96	C.C.	9205/2019
97	C.C.	9328/2019
98	C.C.	9329/2019
99	C.C.	9330/2019
100	C.C.	11469/2019
101	C.C.	11470/2019
102	C.C.	11586/2019
103	C.C.	11587/2019
104	C.C.	11591/2019
105	C.C.	15206/2019
106	C.C.	15207/2019
107	C.C.	15461/2019
108	C.C.	15782/2019

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Chief Metropolitan Magistrate Court
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Case No.	Case Type	Reg.No/Year	SubStage
109	C.C.	17891/2019	<i>Afternoon session</i>
110	C.C.	17979/2019	
111	C.C.	17986/2019	
112	C.C.	17987/2019	
113	C.C.	19563/2019	
114	C.C.	20714/2019	
115	C.C.	20859/2019	
116	C.C.	22569/2019	
117	C.C.	22683/2019	
118	C.C.	22839/2019	
119	C.C.	23791/2019	
120	C.C.	25391/2019	
121	C.C.	25408/2019	
122	C.C.	26949/2019	
123	C.C.	26950/2019	
124	C.C.	26965/2019	
125	C.C.	26971/2019	
126	C.C.	27011/2019	
127	C.C.	27391/2019	
128	C.C.	27599/2019	
129	C.C.	27920/2019	
130	P.C.R.	14921/2019	
131	C.C.	30190/2019	
132	C.C.	67/2020	
133	C.C.	135/2020	
134	C.C.	264/2020	
135	C.C.	634/2020	
136	C.C.	1162/2020	
137	C.C.	3810/2020	
138	C.C.	15207/2020	
139	C.C.	16795/2020	
140	C.C.	16796/2020	
141	C.C.	17790/2020	
142	C.C.	490/2021	
143	C.C.	492/2021	
144	C.C.	494/2021	
145	C.C.	18199/2021	

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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
146	C.C.	21840/2021
147	C.C.	21936/2021
148	C.C.	22242/2021
149	C.C.	22260/2021
150	C.C.	22570/2021
151	C.C.	22847/2021
152	C.C.	23567/2021
153	C.C.	23568/2021
154	C.C.	25379/2021
155	C.C.	26896/2021
156	C.C.	26898/2021
157	C.C.	27592/2021
158	C.C.	27770/2021
159	C.C.	29137/2021
160	C.C.	30606/2021
161	C.C.	30608/2021
162	C.C.	30609/2021
163	C.C.	30611/2021
164	C.C.	30613/2021
165	C.C.	30614/2021
166	C.C.	30615/2021
167	C.C.	30616/2021
168	C.C.	30618/2021
169	C.C.	30619/2021
170	C.C.	30620/2021
171	C.C.	30621/2021
172	C.C.	30622/2021
173	C.C.	30623/2021
174	C.C.	30624/2021
175	C.C.	30626/2021
176	C.C.	30627/2021
177	C.C.	30629/2021
178	C.C.	30630/2021
179	C.C.	30631/2021
180	C.C.	30655/2021
181	C.C.	30658/2021
182	C.C.	30661/2021

Affirmation. Session

Chief Metropolitan Magistrate Court
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15 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
183	C.C.	30663/2021
184	C.C.	30664/2021
185	C.C.	30673/2021
186	C.C.	30679/2021
187	C.C.	31069/2021
188	C.C.	31715/2021
189	C.C.	31716/2021
DEFENCE EVIDENCE		
190	C.C.	18086/2018
CALL ON		
191	C.C.	3665/2020
192	C.C.	3666/2020
NBW		
193	C.C.	9310/2017
194	C.C.	16634/2018
195	C.C.	24841/2018
196	C.C.	3184/2020
197	C.C.	3903/2021

Afternoon session

Morning session

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